

**Title:** Urged the Government to sanction relief for the victims of landslide at Amboori, Trivandrum from the Prime Minister's Relief Fund for construction of new houses and rehabilitation of the victims to a safe place.

SHRI V.S. SIVAKUMAR (THIRUVANANTHAPURAM): Mr. Chairman, Sir, I would like to raise a very important matter regarding the landslip occurred on the 9<sup>th</sup> night of this month at Amboori, Trivandrum, which is my constituency, in

which 38 persons including 14 children were died and 60 houses were totally collapsed.

This is the first time in the history of Kerala such a large number of people lost their lives and severe loss to their belongings. The estimated loss is more than three crore of rupees as per the calculations of various Departments of the State Government. A large number of families were evacuated from the accident-prone area and are now put in relief camps.

Therefore, I would earnestly request that maximum relief may be sanctioned from the Prime Minister's Relief Fund so as to construct new houses and rehabilitate the victims in a safer place. I expect a favourable decision.